

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2371
ANSWERED ON:07.08.2000
HAZARDOUS WASTE FROM INDUSTRIAL WASTE
JITENDRA PRASADA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Central Pollution Control Board has indicated that about 31868 tonnes of hazardous waste is generated per year from 449 industrial units located in four regions of National Capital Region; and

(b) if so, the action Government propose to take in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI)

(a) As per information made available by the Central Pollution Control Board, they had sponsored a study through an expert consulting organization for inventorization of hazardous waste generated in the four regions of National Capital Region. The findings of the report, however, are to be verified through field survey to be carried out by the concerned State Pollution Control Boards.

(b) A set of rules under the Environment (Protection) Act, 1986 entitled 'Hazardous Waste (Management & Handling) Rules, 1989' were notified on 28th July, 1989 to ensure proper collection, treatment, storage, transport and disposal of hazardous waste generated by industrial units. These rules have further been amended in January 2000 by inter-alia, redefining hazardous waste, elaborating on the procedure for import of recyclable wastes and harmonizing the provisions to ensure compliance of the obligations under the Basel Convention. The State Pollution Control Boards/Committees are the major implementing agencies under the rules and the Central Pollution Control Board has been assigned the responsibility of monitoring the compliance and coordinating the activities of the State Pollution Control Boards.

As per information made available by the Central Pollution Control Board, steps have been initiated to identify four sites for disposal of hazardous wastes in the National Capital Region. One site has been identified at Delhi. Further, in this region, eleven large scale industries have installed incinerators for treatment and disposal of hazardous wastes.